

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:358
ANSWERED ON:10.11.2010
E-WASTE RECYCLING FACILITIES
Kanubhai Patel Jayshreeben

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether his Ministry has initiated a Scheme for providing financial assistance for setting up e-waste recycling facilities on public-private-partnership basis; and

(b) if so, the details thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH)

(a) and (b): Under the revised Central Sector Scheme (CSS) titled "Creation of Management Structure for Hazardous Substances" for setting up of Treatment, Storage and Disposal Facilities for Hazardous Waste, Bio-medical Waste and e-waste, the Central Government can provide financial assistance up to 25% of the total cost for setting up an Integrated E-waste recycling facility on Public Private Partnership basis, subject to matching contribution by the State Government. The maximum limit of Central subsidy would be Rs. 12.5 crores.